

and subsequently handed over to foreign Embassies?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): The number derequisitioned is 23. Possession of 16 was given to the original landlords and that of the remaining 7 to the occupying foreign Missions since title to the property had been acquired by them.

Low Income Group Housing Scheme

1110. Shri P. C. Borooah: Will the Minister of Works, Housing and Supply be pleased to state the total amount granted by the Union Government to the different States under the Low Income Group Housing Scheme so far?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): A statement giving the requisite information is placed on the Table. [See Appendix III, annexure No. 75.]

Plan Publicity in Manipur

1111. Shri L. Achaw Singh: Will the Minister of Information and Broadcasting be pleased to state:

(a) the amount of money sanctioned in 1958-59 for Plan Publicity in Manipur; and

(b) what are the publications brought out by the Plan Publicity Department during the above period?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Rs. 40,000.

(b) The following publications have so far been brought out by the Manipur Administration during the year:—

- (1) Five Year Plans in Manipur.
- (2) Report on Developmental activities—January to April, 1958 (English).
- (3) Removal of Untouchability— a drama script.

Civic Amenities in Tilak Nagar

1112. Shri Ram Krishan: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Delhi Corporation has urged the Ministry of Rehabilitation to expedite elementary civic amenities in Tilak Nagar and Tihar colonies; and

(b) if so, the nature of the decision taken in this regard?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) and (b). The Delhi Municipal Corporation had approached us for funds to complete the civic amenities in the various displaced persons' colonies in Delhi. The details have been received only recently and are under examination.

Foreign Exchange for Industries

1113. Shri Khimji: Will the Minister of Planning be pleased to state:

(a) the total amount of foreign exchange required in the Second Five Year Plan period for the organised industries and small-scale and cottage industries separately;

(b) the total amount sanctioned so far and utilised as well as the amount remaining;

(c) the break-up of the remaining foreign exchange requirements, industry-wise, in the organised as well as the small-scale and cottage industries; and

(d) the further break-up between the capital and intermediate and consumer goods?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (d). The information is being collected and a statement will be laid on the Table of the House in due course.